Firemen on daily wage basis in CPWD

3683. SHRI P. JEEVARA THINAM: Will the Migister of URBAN DEVELOP-MENT be pleased to state:

- (a) the strength of fire-fighting crew under the Central Public Works Department in New Delhi;
- (b) the number of firemen working on daily wage basis since 1982;
- (c) whether the devlopment of such firemmen is in keeping with the rules laid down; and
- (d) the steps being taken to regularise the services of firemen working on daily wages?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH): (a) Sanctioned strength of the fire fighting crew under CPWD for various categories is as follows:—

- (1) Pire Officer 1
  (2) Fire Superintendent 1
  (3) Leading Firemen 13
  (4) Firemen 104
  (5) Motor Lorry Driver 19
  (6) Khalasi 6
- (b) Four persons are working as Firemen w.e.f. 24.12.85 on daily wage basis.
- (c) and (d) Yes. The daily wage firemen will be considered for regularisation in due course as per the prescribed procedure.

## Setting up of T.V. relay centre la Sunder-

3684. SHRI MAURICE KUJUR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) Whether there is any proposal to set up a television relay centre in Sundergarh in Orissa during 1987-88; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA):
(a) and (b) A 100 watt T.V. transmitter is expected to be installed and commissioned at Sundergarh during 1987-88. Orders for the major equipment have already been placed.

## Small and marginal holdings

3685. SHRI AJOY BISWAS: Will the Minister of AGRICULTURE be pleased to state:

- (a) the total number of small and marginal holdings in the country in 1976 and in 1986;
- (b) whether small and marginal holdings have increased to a great extent during this period,
- (c) if so, the reasons for such as increase;
- (d) whether Government have madany study in this regard; and
  - (e) if so, the result of the study ?

THE MINISTER OF STATE IN THI DEPARTMENT OF RURAL DEVELOP MENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANANI YADAV): (a) and (b) The number of small and marginal holdings in the country has increased from 59.25 million in 1976-7 to 66.68 million in 1980-81. The result for 1985-86 census have not yet become available from the States.

(c) Reasons for this increase may be attributed to implementation of redistributive land reform measures as well added devolution of landed property through the process of inheritance.